

Cash assistance of 15 per cent of f.o.b. value of exports on pesticides and drugs and drug intermediates, and 10 per cent of f.o.b. value of exports on other chemicals and allied products, paper products and plastic goods;

Cash assistance of 10 per cent on exports of iron and steel scrap, woolen carpets rugs and druggests, sports goods;

Cash assistance at different rates for different categories of prime steel subject to an overall limit of 15 per cent of f.o.b. export value on all exports of prime steel;

In the case of processed foods, cash assistance to compensate for higher cost of Indian sugar used in the manufacture of processed foods compared to international prices of sugar.

Also registered exporters of goods which require imported items will be granted such facilities under the import policy for registered exporters. Most of the above details have been given in the statement laid by me on 11th August, 1966, on the Table of this House and some subsequent amendments made by Government.

New Government Electrical Factory at Bangalore

- *100. **Shrimati Vimla Devi:**
Shri Yashpal Singh:
Shri Bagri:
Shri Ram Manohar Lohia:
Shri Vishwa Nath Pandey:
Shri Dighe:

Will the Minister of **Industry** be pleased to refer to the reply given to Starred Question No. 146 on the 29th July, 1966 and state:

(a) whether the proposal of the Government of Mysore to hand over the management of the State-owned new Government Electrical Factory at Bangalore to a West German firm has since been considered by Government; and

(b) if so, the decision taken thereon?

The Minister of Industry (Shri D. Sanjivayya): (a) Yes, Sir.

(b) Government of Mysore have agreed to revise their proposal to ensure that foreign holding in the Company is in minority.

Manufacture of Scooters

- *101. **Shri Subodh Hansda:**
Shri S. C. Samanta:
Shri P. C. Borooah:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Dr. M. M. Das:
Shri Firodia:
Shri P. R. Chakraverti:
Shri H. C. Linga Reddy:
Shri R. S. Pandey:
Shri Vasudevan Nair:
Shri Warrior:

Will the Minister of **Industry** be pleased to state:

(a) whether it is a fact that the manufacture of scooters will be given priority during the coming years;

(b) if so, whether new factories will be opened for this purpose;

(c) the number of such factories to be set up;

(d) whether the capacity of the existing units will also be increased; and

(e) if so, whether there is any scope to bring down the cost of scooters?

The Minister of Industry (Shri D. Sanjivayya): (a) The Scooter Industry has been included in the list of priority industries.

(b) to (d). The question whether licensing of additional capacity to cover Fourth Plan targets should be by way of expansion of the existing units and/or by the establishment of new units is still under consideration. In the meantime, the existing units will be assisted to maximise produc-